

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI**

Dated: 10.05.2019

IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD NOT BE TAKEN-UP ON 10.05.2019 WILL NOW BE LISTED ON THE DATES AS MENTIONED AGAINST EACH

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES	NEXT DATE OF HEARING
1.	Original Application No. 208/2019	Sandeep Kumar Singh Vs. State of UP & Ors.	Mr. Rahul Kumar & Mr. S. V. Rateria, Adv. for Applicant For Consideration of Report	16.05.2019
2.	I.A. No. 321/2019, I.A. No. 322/2019 & I.A.No.328/2019 IN Original Application No. 673/2018	News item published in "The Hindu" authored by Shri Jacob Koshy Titled "More river stretches are now critically polluted : CPCB	Mr. Suvodeep Roy, Adv. for Applicant in I.A. No. 321 & 322/2019 Mr. Leishangthem Roshmani Kh. Adv. for Applicant in I.A. No. 328/2019	16.05.2019

COURT MASTER